

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION No. †2109**  
TO BE ANSWERED ON 01.01.2018

**RESIDENTIAL SCHOOLS FOR TRIBAL STUDENTS**

†2109. SHRI JUGAL KISHORE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the central schemes operational to promote residential schools for the tribal students;
- (b) the details of the financial assistance provided in this regard during each of the last three years, State/UT-wise; and
- (c) whether the Government proposes to chalk out a scheme to open schools to provide compulsory education in the tribal areas in the country and if so, the details thereof, State-wise including Jammu & Kashmir?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

(a) to (c): Ekalavya Model Residential Schools (EMRSs), with the capacity of 480 students in each school, are set up in the States/ UTs under Grants under Article 275(1) of the Constitution of India. The capital cost for setting up the school complex, including hostels and staff quarters etc. has been earmarked as Rs. 12.00 crore with a provision to go up to Rs.16.00 crore in hill areas, deserts and islands. Recurring cost during the first year for schools would @ Rs. 42000/-per child, with provision of raising it by 10% every second year to compensate for inflation etc.

Besides, the Ministry also provides funds for setting up residential Ashram schools under the Centrally Sponsored Scheme `Establishment of Ashram Schools in Tribal Sub Plan Areas`. As per extant provisions of the Scheme, State Governments are eligible for 100% central share for construction of all Girls' Ashram Schools and also for construction of Boys' Ashram Schools in naxal affected areas. The funding pattern for the other Boys' Ashram Schools is on 50:50 basis, while cent percent assistance is given to UTs for construction of both Girls' and Boys' Ashram Schools. However, funds are not provided for running the schools/ hostels.

The above schemes are demand driven and implemented through the State Governments/UTs. Funds are sanctioned by the Ministry under these scheme based on the proposal received from the State Governments including State of Jammu and Kashmir. A statement showing release of funds to the State Governments for EMRSs during last three years is at **Annexure 1**. A statement showing release of funds under the scheme `Establishment of Ashram Schools in Tribal Sub Plan Areas` is at **Annexure 2**.

Besides, the Sarva Shiksha Abhiyan (SSA), provides for free and compulsory elementary education to all children in the age group of 6 to 14 years including ST children. 109 special focus districts have been identified on the basis of the indicators like out of school children, high gender gap, low retention rate and infrastructure gap as well concentration of Scheduled Tribe population across the country including Jammu and Kashmir State.

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## Annexure 1 referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 2109 for answer on 01.01.2018

Statement showing funds released for running and construction of EMRSs during last three year

(Rs. in lakh)

S.N.	States	2014-15			2015-16			2016-17		
		Rec	Non Rec	Total	Rec	Non Rec	Total	Rec	Non Rec	Total
1	Andhra Pradesh	1260.00	3500.00	4760.00	680.00	4000.00	4680.00	680.40	0.00	680.40
2	Arunachal Pradesh	50.40	20.00	70.40	120.80	1600.00	1720.80	50.40	648.53	698.93
3	Assam	0.00	0.00	0.00	0.00	1200.00	1200.00	0.00	200.00	200.00
4	Bihar	0.00	500.00	500.00	0.00	800.00	800.00	0.00	1000.00	1000.00
5	Chhattisgarh	4126.24	0.00	4126.24	1725.57	0.00	1725.57	1756.02	4675.45	6431.47
6	Goa	0.00	0.00	0.00	0.00	400.00	400.00	0.00	0.00	0.00
7	Gujarat	2503.62	440.00	2943.62	3168.90	1200.00	4368.90	3802.26	750.00	4552.26
8	Himachal Pradesh	95.00	0.00	95.00	88.20	0.00	88.20	88.20	0.00	88.20
9	Jammu & Kashmir	0.00	0.00	0.00	200.00	0.00	200.00	0.00	1955.19	1955.19
10	Jharkhand	504.00	3600.00	4104.00	504.00	1675.00	2179.00	806.40	4526.21	5332.61
11	Karnataka	680.40	2750.00	3430.40	1000.00	1600.00	2600.00	999.60	0.00	999.60
12	Kerala	388.50	0.00	388.50	350.00	0.00	350.00	221.76	0.00	221.76
13	Madhya Pradesh	3290.80	2120.00	5410.80	3008.88	5000.00	8008.88	3370.92	2400.00	5770.92
14	Maharashtra	916.96	3200.00	4116.96	1083.60	3300.00	4383.60	1512.00	3600.00	5112.00
15	Manipur	0.00	0.00	0.00	75.00	125.00	200.00	239.40	1380.00	1619.40
16	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00	0.00	200.00	200.00
17	Mizoram	100.00	600.00	700.00	345.45	2300.00	2645.45	168.00	0.00	168.00
18	Nagaland	200.34	0.00	200.34	200.34	1600.00	1800.34	183.96	400.00	583.96
19	Odisha	2683.29	0.00	2683.29	2142.00	4337.00	6479.00	2242.80	2700.00	4942.80
20	Rajasthan	1381.80	70.00	1451.80	1381.80	300.00	1681.80	1633.80	800.00	2433.80
21	Sikkim	320.30	50.00	370.30	300.00	900.00	1200.00	405.00	500.00	905.00
22	Tamil Nadu	264.00	0.00	264.00	352.80	0.00	352.80	378.00	420.00	798.00
23	Telangana	2520.00	500.00	3020.00	1272.00	2300.00	3572.00	1344.00	0.00	1344.00
24	Tripura	655.20	0.00	655.20	0.00	0.00	0.00	730.80	435.00	1165.80
25	Uttar Pradesh	195.44	546.71	742.15	208.70	455.99	664.69	189.00	500.00	689.00
26	Uttarakhand	126.00	116.40	242.40	151.20	47.67	198.87	0.00	0.00	0.00
27	West Bengal	1049.16	0.00	1049.16	1049.16	0.00	1049.16	1049.16	0.00	1049.16
<b>Total</b>		<b>23311.45</b>	<b>18013.11</b>	<b>41324.56</b>	<b>19408.40</b>	<b>33140.66</b>	<b>52549.06</b>	<b>21851.88</b>	<b>27090.38</b>	<b>48942.26</b>

Annexure 2

Annexure 2 referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 2109 for answer on 01.01.2018

**Details of Funds released to State Governments/UT Administrations under the scheme of “Establishment of Ashram Schools in Tribal Sub-Plan” during the last three years, i.e. from 2014-15 to 2016-17**

(Rs. in Lakh)

S.No.	State / UT	2014-15	2015-16	2016-17
1	Goa	0.00	300.00	0.00
2	Gujarat	1144.48	0.00	0.00
3	Madhya Pradesh	1425.00	0.00	0.00
4	Maharashtra	1000.00	0.00	0.00
5	Tripura	954.52	0.00	0.00
	<b>Total</b>	<b>4524.00</b>	<b>300.00</b>	<b>0.00</b>